

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 524 of 2020

IN THE MATTER OF:

IDBI Capital Markets & Securities Ltd. ...Appellant

Vs.

JBF Petrochemicals Ltd. ...Respondent

Present:

For Appellant: Ms. Pratiksha Sharma, Mr. Kunal Kanungo, Mr. Shivanker Beher, Mr. Shareyas Awasthi, Advocates.

For Respondent: Mr. Shiv Kumar Suri, Ms. Nikita Thapar, Ms. Perna Wagh, Mr. Shikhil Suri, Advocates

ORDER

(Through Virtual Mode)

23.03.2021: Learned Counsels for the parties submit that some of the parties (investors) are foreign residents, therefore, the settlement proceedings are taking some more time. It is submitted that atleast the matter be adjourned for eight weeks to conclude the terms of settlement.

Considering the joint request of the Learned Counsels for the parties, prayer allowed.

...contd./

Let the matter be fixed for **'Orders' on 1st June, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Ss/RR

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